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13.47 hrs.

Title: Introduction of the National Bank for Agriculture and Rural Development (Amendment) Bill, 2000 and laying of statement regarding National Bank for Agricultural and Rural Development (Amendment) Ordinance.

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, I beg to move for leave to introduce a Bill further to amend the National Bank for Agriculture and Rural Development Act, 1981.

MR. CHAIRMAN : The question is:

"That leave be granted to introduce a Bill further to amend the National Bank for Agriculture and Rural Development Act, 1981."

The motion was adopted.

SHRI YASHWANT SINHA : I introduce the Bill.*

13.47 ½ hrs.

**STATEMENT RE: NATIONAL BANK FOR AGRICULTURAL AND
RURAL DEVELOPMENT (AMENDMENT) ORDINANCE - LAID**

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the National Bank for Agriculture and Rural Development (Amendment) Ordinance, 2000.

*Introduced with the Recommendation of the President.

*Published in the Gazette of India, Extraordinary, part-II, Sect-2 dated 15.12.2000.